

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 184 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: Centenary Polytech Pvt Ltd vs Dhanshree Agri Product Pvt Ltd
SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	S.K.T	ADV	Per	ATM
2.	Ashwink	AD	Per	
	Pankaj Kumar	AD.	Per.	P
4	Sahangir			

CP No. (IB) 184/ALD/ 2017

Shri Sunil Kumar Tripathi, advocate for the petitioner. Shri Pankaj Kumar for Corporate Debtor Company. He seeks one more opportunity to file reply/ objection for the present petition filed on behalf of the Corporate Debtor Company.

Hence, last opportunity is granted to the Corporate Debtor Company for filing its objection/ reply.

The matter to be listed on 16th March, 2018.

Date: 19/02/2018

Typed by
Jyoti
(Stenographer)

— Sd —
H.P. Chaturvedi,
Member(Judicial)